

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. (IB)- 15/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

M/s Gupta Fab Tex

...Operational Creditor

Versus

M/s Bunaai Whiteofficial Pvt. Ltd.

...Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : Prateek Kedawat, Adv.

For the Corporate Debtor : Bharat Budania, Adv.

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Applicant.
Mr. Bharat Budania, Adv. appearing on behalf of the Respondent. It is submitted that settlement talks could not be finalised between the parties and the matter may be heard based on the merits. List the matter on 04.06.2024.

Sd-

(Rajeev Mehrotra)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

May 13, 2024